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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT
NOTIFICATIONS

The 21st October 1944

No. 5633-A.—Mr. J. E. Maher, I.C.S., is granted leave on average pay for two weeks under rules 77 and 81 of the Fundamental Rules in extension of the leave granted to him in notification No. 4719-A., dated the 4th September 1944.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

The 21st October 1944

No. 5696-A.—On being relieved of his duties as officiating Secretary to Government in the Revenue and Development Departments, Rai Bahadur Padma Charan Das is appointed temporarily to act as an Additional Secretary to Government in those Departments.

Notification No. 5374-A., dated the 6th October 1944, is cancelled.

By order of the Governor
V. RAMANATHAN
Deputy Secretary to Government

The 23rd October 1944

No. 5717-A.—The services of Mr. L. P. Singh, I.C.S., are replaced at the disposal of the Government of Bihar, with effect from the date on which he is relieved of his appointment as officiating Magistrate and Collector of Cuttack.

The 23rd October 1944

No. 5718-A.—Mr. V. Ramanathan, I.C.S., Deputy Secretary to Government in the Home and Finance Departments, is appointed to act as Magistrate and Collector of Cuttack.

By order of the Governor
A. H. KEMP
Chief Secretary to Government

The 19th October 1944

No. 5622-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon Sri Ratnakar Patnaik, who has been appointed to be President of the Panchayat of Union No. V in police-station Banpur of the Khurda subdivision of the district of Puri, the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said Union, and

(b) to declare that he may exercise the said powers during the period not exceeding three years, with effect from the 29th April 1944, for which he continues to hold the office of the President of the said Panchayat.

By order of the Governor
V. RAMANATHAN
Deputy Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT
DEPARTMENT
NOTIFICATION

The 21st October 1944

No. 3352-L.S.-G.—Dr. Sourendra Mohan Banerjee, B. Sc., M.B., has been appointed, with effect from the 6th October 1944, as the Professor of Physiology in the Orissa Medical College on probation for a period of one year.

By order of the Governor
S. DAS
Secretary to Government

DEVELOPMENT DEPARTMENT
NOTIFICATIONS

The 19th October 1944

No. 3490-D.—Sri Satyabadi Das is appointed to act as Sub-Registrar, vice Sri Ram Chandra Patnaik, Sub-Registrar, on deputation to the Orissa Civil Pioneer Force.

By order of the Governor
P. C. DAS

Deputy Secretary to Government

The 25th October 1944

No. 3578-D.—On being relieved of his duties as acting Director of Development and Registrar of Co-operative Societies, Orissa, Rai Bahadur Satish Chandra Roy, Deputy Registrar of Co-operative Societies, Orissa, is allowed leave on average pay for one month and ten days, with effect from the 24th October 1944, under rules 150, 155, 156 and 157 of the Orissa Service Code.

The 25th October 1944

No. 3579-D.—Sri Ananta Prasad Panda, Assistant Registrar of Co-operative Societies, Cuttack Circle, who was appointed in notification No. 3488-D., dated the 18th October 1944, to take charge of the current duties of the Deputy Registrar of Co-operative Societies, Orissa, is allowed to continue in that capacity during the absence, on leave, of Rai Bahadur Satish Chandra Roy.

By order of the Governor
P. C. DAS
Secretary to Government

EDUCATION DEPARTMENT
NOTIFICATIONS

The 24th October 1944

No. 3272-E.—The officers named below are confirmed in their appointments in the junior branch of class II of the Orissa Educational Service, with effect from the 1st March 1944:—

Name	Post held
(1) Sri Brahmananda Misra ..	Demonstrator in Physics.
(2) Sri Brajabehari Patnaik ..	Ditto
(3) Sri Rajkishore Misra ..	Demonstrator in Chemistry.
(4) Sri Dayanidhi Patnaik ..	Ditto

The 25th October 1944

No. 3290-E.—Miss P. Behera, Assistant Mistress, Ravenshaw Girls' School, Cuttack and Miss H. Mahanti, Satahat, Cuttack, are appointed as additional members of the Committee constituted in Resolution No. 343-E., dated the 8th February, 1944, to recommend to Government a syllabus for introduction in the middle English schools and middle classes of high schools for girls in the Province.

By order of the Governor
S. DAS

Secretary to Government

LAW DEPARTMENT NOTIFICATIONS

The 25th October 1944

No. 3321-J.—In exercise of the powers conferred by section 14 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased to confer upon Rai Bahadur Baidyanath Misra the powers of Magistrate of the first class in the district of Puri for a period of one year, with effect from the 8th November 1944, in respect of such cases as may be made over to him within the limits of the Sadr subdivision.

The 25th October 1944

No. 3322-J.—In pursuance of sub-section (2) of section 407 of the Code of Criminal Procedure, 1893 (V of 1898), the Governor of Orissa is pleased to confer upon Rai Bahadur Baidyanath Misra, Magistrate of the first class, the powers to hear appeals from sentences of Magistrates of the second and third class in the district of Puri for a period of one year, with effect from the 8th November 1944.

The 25th October 1944

No. 3325-J.—Sri Gatikrushna Misra, Munsif on probation, is confirmed in the Judicial Branch of the Orissa Civil Service, with effect from the 3rd May 1944.

By order of the Governor
C. G. NAIR

Secretary to Government

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATIONS

The 25th October 1944

No. 18349-S.T.—In pursuance of notification No. 9116-S.T., dated the 17th May 1944, as subsequently amended, I. C. S. Jha, the Director of Food Supplies, Orissa, authorise the Collector of Ganjam to issue permits for the movement or transport of any foodgrain mentioned in the schedule to the said notification or the products thereof, by rail, road, water or air or in any other manner from any place in the Ganjam Agency Tracts to any place outside the said Tracts in the Province of Orissa.

C. S. JHA

Director of Food Supplies, Orissa

The 25th October 1944

No. 12933-S.T.—In pursuance of clause 8 of the Footwear Control Order, 1944, published with the notification of the Government of India in the Department of Industries and Civil Supplies No. 21(4)-C.O. 44, dated the 29th June 1944, the Governor of Orissa is pleased to authorise the officers specified in column 1 of the schedule hereto annexed to exercise, with a view to securing compliance with the said Order, within the local limits of areas specified in the corresponding entry in column 2 thereof the powers specified in the corresponding entry in column 3 thereof:—

SCHEDULE		
1 Officers	2 Local limits of areas	3 Powers
1. Controller of Supply and Transport.	Throughout the whole Province.	All the powers, clause 8 of the Order.
2. Deputy Controller of Supply and Transport.	Ditto ..	Ditto
3. Assistant Controller of Supply and Transport.	Ditto ..	Ditto
4. Special Officer, Supply and Transport Department.	Ditto ..	Ditto
5. All Supervisors of Supplies, Headquarters.	Ditto ..	Powers in respect of sub-clauses (b) and (c) of clause 8 of the Order.

By order of the Governor
C. S. JHA

Secretary to Government

PUBLIC WORKS DEPARTMENT NOTIFICATIONS

The 18th October 1944

No. 10337-E.—Mr. Saudagarh Singh, class I officer of Burma Public Works Department, who was appointed as temporary Executive Engineer in the Orissa Service of Engineers for one year in notification No. 6838-E.(C.), dated the 31st August 1943, is allowed to continue as such for a further period of six months, with effect from the 30th August 1944.

The 18th October 1944

No. 10343-E.—Sri U. N. Misra, Assistant Engineer in charge of Cuttack Embankment Subdivision under the Northern Division, is transferred to hold charge of Phulbani Subdivision, vice Sri B. N. Sahu, transferred.

The Executive Engineer, Northern Division, should relieve Sri U. N. Misra and hold charge of the Embankment Subdivision in addition to his own duties for the time being.

The 18th October 1944

No. 10341-E.—Sri B. N. Sahu, Assistant Engineer in charge of Phulbani Subdivision, is transferred to hold charge of Jajpur Subdivision, vice Sri A. C. Das, transferred.

The 18th October 1944

No. 10342-E.—Sri K. G. Mukherji, Sub-Engineer in charge of Balasore Subdivision, is transferred to hold charge of Cuttack Embankment Subdivision, vice Sri U. N. Misra, transferred.

The 18th October 1944

No. 10345-E.—Sardar B. S. Jootla, Executive Engineer, Ganjam Division, is granted leave on average pay for one month, with effect from the 2nd November 1944 or on any subsequent date on which he is relieved of his duties, under rules 150, 155, 156 and 157 of the Orissa Service Code.

The 18th October 1944

No. 10346-E.—Sri A. C. Das, Assistant Engineer in charge of the Jajpur Subdivision, is appointed to hold charge of Ganjam Division, vice B. S. Jootla, granted leave.

The Subdivisional Officer, Akhuapada, will remain in charge of the Jajpur Subdivision in addition to his own duties till he is relieved by the posting of an Subdivisional Officer at Jajpur.

The 23rd October 1944

No. 10435-E.—Notifications No. 10278-E. and No. 10279-E., of 17th October 1944, granting leave to Sri E. V. S. Iyer, Executive Engineer, Koraput Division and appointment of Sri B. Misra, Assistant Engineer, to hold charge of Koraput Division, are cancelled.

The 23rd October 1944

No. 10501-E.—Notifications No. 10345-E. and No. 10346-E., dated the 18th October 1944, granting leave to Sardar B. S. Jootla, Executive Engineer, Ganjam Division and appointment of Sri A. C. Das, Assistant Engineer, to hold charge of Ganjam Division, are cancelled.

The 23rd October 1944

No. 10502-E.—Sri A. C. Das, Assistant Engineer in charge of Jajpur Subdivision, is transferred to hold charge of Berhampur Subdivision under Ganjam Division, vice Sri G. N. Senapati, Assistant Engineer, transferred.

The 23rd October 1944

No. 10503-E.—Sri G. N. Senapati, Assistant Engineer, is transferred to hold charge of Balasore Subdivision, vice Sri K. G. Mukherji, Sub-Engineer, transferred.

The 23rd October 1944

No. 10504-E.—Sri K. G. Mukherji, Sub-Engineer, is transferred to hold charge of Cuttack Embankment Subdivision, vice Sri U. N. Misra, Assistant Engineer, transferred.

The 23rd October 1944

No. 10505-E.—Sri U. N. Misra, Assistant Engineer, is transferred to hold charge of Phulbani Subdivision under the Ganjam Division, vice Sri B. N. Sahu, Assistant Engineer, transferred.

The 23rd October 1944

No. 10506-E.—Sri B. N. Sahu, Assistant Engineer, is transferred to hold charge of Jajpur Subdivision, vice Sri A. C. Das, transferred.

The 23rd October 1944

No. 10507-E.—Notifications No. 10340, No. 10341 and No. 10342, dated the 18th October 1944, are hereby cancelled.

The 25th October 1944

No. 10588-E.—Mr. B. B. Lal, who has been appointed to act as Electrical Engineer, Orissa, in notification No. 10303-E., dated the 17th October 1944, is also appointed to perform the functions of the Electric Inspector, Orissa, under the Indian Electricity Act, 1910 (IX of 1910).

He was also allowed to function as Electrical Inspector during the period he was appointed as Special Officer in notification No. 10302-E., dated the 17th October 1944.

By order of the Governor
BRIJ NARAYAN
Secretary to Government

SUBORDINATE CIVIL SERVICE HOME DEPARTMENT NOTIFICATION

The 23rd October 1944

No. 5706-A.—Sri Dinabandhu Mahapatra, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, is confirmed in his appointment in the Subordinate Civil Service, with effect from the 11th February 1944.

By order of the Governor
A. H. KEMP
Secretary to Government

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS NOTIFICATIONS

The 24th October 1944

No. 3593.—Rai Sahib Dr. Satyabadi Misra, M.B., D.P.H., District Health Officer, Ganjam, is granted leave on average pay for one month, with effect from the 11th October 1944 to the 10th November 1944 (both days inclusive), under rules 150, 155 to 157 of the Orissa Service Code and allowed to draw the compensatory allowance attached to this post during the period of leave under rule 100(1) of the Orissa Service Code.

The 24th October 1944

No. 6232-SA.—Dr. Rajakishore Das, M.B., B.S., on his first appointment as a temporary Civil Assistant Surgeon in the Orissa Provincial Medical Service, is posted to the Cuttack General Hospital, with effect from the 4th October 1944, and placed there on supernumerary duty until further orders.

A. N. CHOPRA, LT.-COL., I.M.S.
*Director of Health and Inspector-General of
Prisons, Orissa*

OFFICE OF THE REVENUE COMMISSIONER [INSPECTOR-GENERAL OF REGISTRATION]

The 20th October 1944

No. 1457—I-10/44-Regn.—Sri Satyabadi Das, who is appointed to act as Sub-Registrar in Government notification No. 3499-D., dated the 19th October 1944, is posted and attached to the Sadr Registration Office, Puri, until further orders.

The 23rd October 1944

No. 1463—XXIX-27/44-Regn.—Sri Lala Rajendra Narayan Ray, Sub-Registrar, Jajpur, is granted leave on average pay on medical certificate for eighteen days from the 14th October 1944 in extension of the leave granted to him in notification No. 1275-Regn., dated the 1st September 1944.

The 23rd October 1944

No. 1471—XXIX-14/44-Regn.—Sri Narasinga Panda, Sub-Registrar, Berhampur, is appointed to be the Sub-Registrar, Patrapur (Ganjam).

The 23rd October 1944

No. 1472—XXIX-14/44-Regn.—Sri Ram Krishna Gantayat, Sub-Registrar, Patrapur (Ganjam), is appointed to be the Sub-Registrar, Berhampur.

The 23rd October 1944

No. 1473—XXIX-14/44-Regn.—Sri Nalini Mohan Nanda, Sub-Registrar, Ghumsur (Ganjam), is appointed to be the Sub-Registrar, Jallesore (Balasore).

The 23rd October 1944

No. 1474—XXIX-14/44-Regn.—Sri Appanna Das, Sub-Registrar, Jallesore (Balasore), is appointed to be the Sub-Registrar, Suruda (Ganjam).

The 23rd October 1944

No. 1475—XXIX-14/44-Regn.—Maulavi Muhammad Rafiq, Sub-Registrar, Suruda (Ganjam), is appointed to be the Sub-Registrar, Jagatsingpur (Cuttack).

The 23rd October 1944

No. 1476—XXIX-14/44-Regn.—Sri Nrusingha Charan Das, officiating Sub-Registrar, Jagatsingpur (Cuttack), is appointed to act as the Sub-Registrar, Chandbali (Balasore), until further orders.

The 23rd October 1944

No. 1477—XXIX-14/44-Regn.—Sri Biswanath Mahapatra, officiating Sub-Registrar, Chandbali (Balasore), is appointed to act as the Sub-Registrar, Aska (Ganjam), until further orders.

The 23rd October 1944

No. 1478—XXIX-14/44-Regn.—Sri M. V. Narasingha Rao, Sub-Registrar, Aska (Ganjam), is appointed to be the Sub-Registrar, Ghumsur (Ganjam).

The 23rd October 1944

No. 1479—XXIX-14/44-Regn.—Sri Priyanath Mohanti, probationary Sub-Registrar attached to the Sadr Registration Office, Cuttack, is transferred to the Sadr Registration Office, Balasore, to remain attached there until further orders.

The 23rd October 1944

No. 1482—XXIX-25/44-Regn.—Sri Chandra Sekhar De, Sub-Registrar, Soro in the district of Balasore, is granted earned leave on average pay for sixty days, with effect from the 1st November 1944 or any subsequent date on which he is relieved.

The 23rd October 1944

No. 1483—XXIX-25/44-Regn.—Sri Jagan Mohan Mahapatra, officiating Sub-Registrar, Jajpur, on being relieved by Sri Lala R. N. Ray, Sub-Registrar, Jajpur, on leave, is appointed to act as the Sub-Registrar, Soro (Balasore), during the absence of Sri Chandra Sekhar De, Sub-Registrar, Soro, granted leave or until further orders.

R. P. WARD

Inspector-General of Registration, Orissa

OFFICE OF THE REVENUE COMMISSIONER

ADDENDA AND CORRIGENDA

The 20th October 1944

Addenda to this office notification No. 1817—V-5/44-F., dated the 14th June 1944, published at page 82, Part I of the *Orissa Gazette*, dated the 23rd June 1944 and Corrigenda to this office notification

No. 1819—V-5/44-F., dated the 14th June 1944, published at page 82 of the same Gazette

(1) Add serial No. 17 at the end of the list published in notification No. 1817-F., dated the 14th June 1944, and insert the following in columns 1 to 5 of the list:—

1	2	3	4	5
17	Sri Bhagirathi Killai.	Deputy Commissioner's office, Sambalpur.	First Paper.	Second Paper.

(2) Delete serial No. 2 of this office notification No. 1819-F., dated the 14th June 1944, referred to above and renumber Nos. 3 to 17 as 2 to 16 of the list.

S. N. MISRA
Secretary

ORISSA EDUCATIONAL SERVICE NOTIFICATIONS

The 20th October 1944

No. 12-A.—The following persons have been appointed temporarily as Lecturers or Demonstrators in the junior branch of class II of the Orissa Educational Service in

the subjects and in the Colleges, with effect from the dates noted against their names:—

Name	Subject	College	Date from which appointed
1. Sri T. M. Bhaskaran Nedungadi.	Physics ..	Ravenshaw College.	1-9-1944
2. Sri R. Vaidyanathan	Botany ..	Sambalpur ..	4-9-1944
3. Sri Bidyadhar Misra	Economics ..	Ditto ..	31-8-1944
4. Sri Sudhansu Mohan Patnaik.	History ..	Puri ..	3-7-1944
5. Sri Viswa Gopal Jhingran.	Zoology ..	Ravenshaw College.	3-7-1944
6. Sri Radhanath Rath	Philosophy ..	Ditto ..	3-7-1944
7. Sri Padmalochan Upadhyaya.	Sanskrit ..	Balasore ..	3-7-1944

The 25th October 1944

No. 20-A.—Sri Sharat Kumar Ghosh, an assistant master in the Ravenshaw Collegiate School at Cuttack, who is now acting as Assistant Headmaster in the same school, is appointed to act temporarily until further orders as Headmaster of the Hubback High School at G. Udayagiri in the senior branch of class II of the Orissa Educational Service, with effect from the date on which he joins the appointment, vice Mr. Sukanta Rao, on leave.

S. C. TRIPATHI

Director of Public Instruction, Orissa

SUBORDINATE EDUCATIONAL SERVICE NOTIFICATION

The 23rd October 1944

No. 34.—Miss Gyanada Santra, an assistant mistress in the Lady Lewis Girls' High School at Sambalpur, who was on deputation to act as the Headmistress in the same school, is appointed to act until further orders as Lecturer in History in the I. A. classes attached to the Ravenshaw Girls' School at Cuttack in the upper division of the Subordinate Educational Service, with effect from the 2nd August 1944, vice Miss I. L. Khan, on deputation.

S. C. TRIPATHI

Director of Public Instruction, Orissa

JAIL VISITORS NOTIFICATION

The 21st October 1944

No. 4188—XXXV-17/44-G.—The Revenue Commissioner has been pleased to appoint Dr. Muhammad Hasan Khan, M.B., B.S., of Sambalpur, to be a non-official visitor of the Sambalpur District Jail in place of Rai Bahadur Dr. S. Pujari, re-employed as Professor of Anatomy in the Orissa Medical College, Cuttack.

By order of the Revenue Commissioner

S. N. MISRA

Secretary to Revenue Commissioner, Orissa